

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00012/2019

DATED THIS THE 14TH DAY OF AUGUST, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Anthonydass A
S/o Sri Antharaj B
Aged 61 years
Retired Sr. Tech/Engg.
S.W Railway, Bangalore
R/o # 180, Kesare,
R.S. Naidu Nagar 3rd Stage,
8th A cross, Mysore 570 007
(By Advocate Shri K. Shivakumar) Applicant

Vs.

1. Union of India,
Represented by General Manager
South Western Railway,
Hubli 580 020

2. Senior Divisional Personnel Officer,
South Western Railway,
Bangalore 560 023

....Respondents

(By Shri J. Bhaskar Reddy, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Shri K. Shivakumar, learned counsel for the applicant, would submit that after filing of the case matters have been settled by the Railways so there is no further grievance.

2. The OA is therefore disposed as infructuous. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00012/2019

Annexure A1 Copy of the cash and way bills dated 06.05.2017

Annexure A2 Copy of the representation dated 09.03.2018

Annexure A3 Copy of the representation dated 04.09.2018

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